

Declaration of Assets and Liabilities

Year 2023-24

I, **Sujit Kumar**, son of Late **Aklu Ram** aged **50** years, belonging to Stenographer & Private Secretary and presently working as **Principal private Secretary** of Bihar Legislative Assembly, Patna give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given)

Sr.N	Description	Self	Spouse Name(s):	Dependant Name:	Dependant-2 Name:	Dependant Etc.Name
			Bibha Sinha	Shubham kumar	Shivam kumar	
(i)	Cash	25,000/-	30,000/-	-NIL-	-NIL-	-NIL-
(2)	Deposits in Banks, Financial Institutions And banking Financial Companies	SBI, A/C Rs. 6,00000/- Fd- 9,00000/-	SBI & BOB A/C Rs.25,000/- Fd-12,00000/-	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debentures and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Policy N0&Amount 1.513746754 Rs5796/- p.a 2.LIC Rs10,000/-one time 3.826961797 Rs.55,086/- p.a 4.Sbi MF-Rs.5,000/-p.a 5.Nippon india MF Rs.- 5000/- p.m	LIC policy N0&Amount 1.513771184 Rs.3,564/p.a 2.826961802 Rs.63,115/p.a	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make etc.)	Hero Honda Motercycle BR01AY-2350 Ignis Car BR01EA-7688	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jwellery (give details of weight a value)	20 gram gold	100 gm Gold 250 gm Silver	-NIL-	-NIL-	-NIL-
(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note : Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sujit Kumar

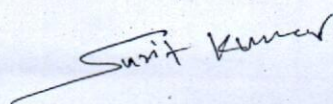
B. Details of Immovable assets

[Note : Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s):	Dependant-1 Name:	Dependant-2 Name:	Dependant- Etc.Name
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	15 Dhur pachuchak, Danapur	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Houses/Apartments, etc. - location(s) - Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-NIL-	-NIL-
	(b) dues to departments dealing with supply of water.	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-



(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
(f) Other dues, in any	-NIL-	-NIL-
(b) (i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	A-Y 2023 -24 Income Tax Rs. 1,96,984/- PAN No- BXAPK9703J	-NIL-
(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]	-NIL-	-NIL-
(iii) Sales Tax [Only in case of property business]	-NIL-	-NIL-
(iv) Property Tax	-NIL-	-NIL-

(Note : Please give separate details for each item)

C. Personal Details

GPF/CPF/PRAN No. :-

PTS/BLA-1206

Gender :-

(M/F)

M

Date of Birth :-

0 5 0 4 1 9 7 3

(DD/MM/YYYY)

Class/Group :-

(A/B/C)

A

Cadre :-

Principal Private Secretary

Bihar Legislative Assembly Service

(Full name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sujit Kumar

Name of Employee - Sujit Kumar

Designation - Principal Private Secretary

Department - Bihar Vidhan Sabha Sachiwalaya, patna .

Place : Patna

Date : 05-02-2024